

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: MAHARASHTRA JUDICIAL ACADEMY & INDIAN MEDIATION CENTRE & TRAINING INSTITUTE – Conducting webinar on 28.06.2020 from 11:00 a.m. to 01:00 p.m. to all the Judicial Officers working in the State of Telangana by the Maharashtra Judicial Academy and Mediation Centre & Training Institute, Thane on the subjects of the Childs Capacity for Providing Testimony: Applying the Child Development Lens” and “Evidence Eliciting Under Protection Of Children From Sexual Offences Act: Child –friendly Methods & Technologies for Interviewing Children and Adolescents” by Direct Recruitment Shekhar Seshadri, Senior Professor, Dept of Child & Adolescent Psychiatry & Associate Dean, Behavioural Sciences Division NIMHANS - **ORDERS - ISSUED.**

REF: 1. Letter O.W.No.MJA/U/693/2020, dated 18.06.2020 from the Joint Director, Maharashtra Judicial Academy & Indian Mediation Centre & Training Institute, Uttan-Gorai Road, Bhayander (W), Thane District.

ORDER ROC.No. 1415/2020-B.SPL., DATED: 25.06.2020.

The High Court is pleased to pass the following Orders:

All the Judicial Officers working in the State of Telangana, (excluding the officers working on deputation) are hereby nominated to participate in the webinar on 28.06.2020 from 11:00 a.m., to 01:00 p.m, on the subject of “The Child’s Capacity for Providing Testimony: Applying the Child Development Lens” and “Evidence Eliciting under Protection of Children from Sexual Offences Act: Child-Friendly Methods & Techniques for Interviewing Children and Adolescents” by Dr. Shekhar Seshadri, Senior Professor, Dept. of Child & Adolescent Psychiatry & Associate Dean, Behavioural Sciences Division NIMHANS and the SCC online is providing the technical support and the link for the webinar will be shared with the said officers.

Further the Judicial Officers may contact to Shri Mohit Singh, Mobile No. 8130681114 and Shri Rajesh Raina, Mobile No. 9871197117 of SSC Online, for any assistance related to the link of the webinar.

NOTE: The proceeding is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for reporting for the above said Online Training Session.


REGISTRAR GENERAL

To:

1. All the Judicial officers In the State of Telangana.
2. The Registrar General and all other Registrar’s, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Joint Director, Maharashtra Judicial Academy & Indian Mediation Centre and Training Institute, Uttan-Gorai Road, Bhayander (W), Dist Thane.

15-06-2020

5. The Chief Judge, City Civil Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Chief Judge, City Small Causes Court, Hyderabad.
8. The Prl. Special Judge for C.B.I. Cases, Hyderabad.

9. **THE PRL. DISTRICT AND SESSIONS JUDGES :**

- | | | |
|-----------------|----------------|-------------|
| a) Adilabad | b) Karimnagar | c) Khammam |
| d) Mahabubnagar | e) Medak | f) Nalgonda |
| g) Nizamabad | h) Ranga Reddy | i) Warangal |

10. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell. | | |

High Court for the State of Telangana at Hyderabad.

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